

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4418
TO BE ANSWERED ON 28th MARCH, 2023

ERROR IN BANK ACCOUNT AND AADHAAR DATA

4418. SHRI M.V.V. SATYANARAYANA:
SHRI SRIDHAR KOTAGIRI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is true that farmers are not able to avail of the Rs. 6000 per annum benefit under the PM Kisan Yojana in Andhra Pradesh due to errors in bank accounts and Aadhaar data;

(b) if so, the steps taken to avoid beneficiary inclusion-exclusion errors in PM Kisan Yojana;

(c) the time by which the remedial measures to ensure benefits of the scheme are implemented;

(d) whether the Government has implemented any schemes for providing financial and infrastructural support to women farmers, if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has any data on number of women beneficiaries under PM-KISAN scheme and if so, the details thereof, State-wise; and

(f) the steps taken to impart training and awareness about various central schemes in agricultural sector?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) PM Kisan Samman Nidhi (PM-KISAN) was launched by Government in February 2019 to supplement financial needs of land holding farmers of the country. Under the scheme, financial benefit of Rs 6000/- per year, in three equal instalments, is transferred into the bank accounts of farmers. It is one of the largest DBT Scheme of the world.

States/UTs identify and verify the beneficiaries under the scheme. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, based on verified data received from the States/UTs on the PM-KISAN portal. To help the States/UTs for automated validation of the beneficiaries' data, PM-KISAN portal has been integrated with the portals of Unique Identification Authority of India (UIDAI) for Aadhaar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for Aadhaar based payments.

Eligible farmers are enrolled and deceased/ineligible beneficiaries are removed by way of continuous verification and validation of the beneficiary's data. The States/UTs have been provided with the option to mark beneficiaries as ineligible to eligible and vice versa, after due verification. E-KYC of all the beneficiaries is also done to verify their status. If payment of a farmer is held by the States due to any concern related to their eligibility criteria and later on when farmer addresses the concern, the farmer becomes eligible for receiving their due payments.

(d) The Schemes of DA&FW provide financial & infrastructural support for development of Agriculture to the farmers of country which includes women farmers also.

(e) Period wise number of Female Beneficiaries under PM-KISAN is attached at Annexure –I

(f) The Schemes of DA&FW are designed to include capacity building of farmers as well as field staffs to disseminate the latest technology for increasing the production and productivity of various crops.

Period-wise No. of Female Beneficiaries under PM-KISAN (as on 09.03.2023)

S.No	State/UT Name	FY 2018-19 1st December to 31st March	FY 2019-20 1st April to 31st July	FY 2019-20 1st August to 30th November	FY 2019-20 1st December to 31st March	FY 2020-21 1st April to 31st July	FY 2020-21 1st August to 30th November	FY 2020-21 1st December to 31st March	FY 2021-22 1st April to 31st July	FY 2021-22 1st August to 30th November	FY 2021-22 1st December to 31st March	FY 2022-23 1st April to 31st July	FY 2022-23 1st August to 30th November	FY 2022-23 1st December to 31st March
1	ANDAMAN AND NICOBAR ISLANDS	3,436	5,032	5,964	6,064	5,976	6,131	6,118	6,130	5,930	5,666	5,566	5,270	4,775
2	ANDHRA PRADESH	11,91,421	14,27,863	14,37,410	16,62,994	16,58,692	16,08,841	15,55,168	15,22,045	15,07,908	15,12,460	14,92,594	13,99,693	13,56,808
3	ARUNACHAL PRADESH	914	3,542	21,624	32,606	46,382	46,698	47,638	47,634	48,153	48,279	49,226	48,173	31,756
4	ASSAM	2,66,291	7,50,326	6,13,954	5,66,211	5,28,217	2,85,130	3,36,641	3,10,507	1,92,053	2,11,455	1,23,116	98,288	1,07,907
5	BIHAR	39,712	6,86,993	12,68,199	17,75,597	20,72,695	22,75,170	23,33,456	24,22,866	24,90,495	25,50,073	25,84,527	25,49,917	23,05,517
6	CHANDIGARH	4	35	51	46	47	47	45	45	44	46	45	1	-
7	CHHATTISGARH	20,053	1,75,439	2,70,682	3,26,135	5,06,561	5,71,543	6,92,014	6,84,500	7,55,434	6,47,577	6,27,017	3,75,903	3,49,472
8	DELHI	-	-	1,880	2,100	2,229	2,363	2,365	2,435	2,699	2,727	2,801	2,325	2,268
9	GOA	390	635	937	1,008	1,145	1,240	1,238	1,325	1,344	1,266	1,222	896	787
10	GUJARAT	4,99,595	8,02,162	10,05,134	11,20,360	12,95,689	14,17,644	14,04,263	14,76,332	15,31,184	16,28,317	16,50,743	14,17,373	11,24,019
11	HARYANA	1,47,014	1,95,587	2,21,983	2,48,508	2,74,966	3,07,147	3,17,834	2,94,322	3,21,276	3,26,991	3,19,075	2,01,269	2,21,830
12	HIMACHAL PRADESH	74,134	1,22,016	1,39,213	1,45,193	1,49,837	1,53,767	1,54,706	1,55,953	1,67,647	1,69,389	1,70,317	92,176	1,04,061
13	JAMMU AND KASHMIR	40,154	67,547	83,366	99,967	1,07,488	1,19,682	1,21,998	98,156	98,733	1,16,292	1,15,629	37,315	57,358
14	JHARKHAND	1,44,887	1,39,679	2,39,744	1,34,404	3,04,458	5,65,728	5,51,787	3,13,223	3,30,845	3,43,819	5,27,575	2,95,651	2,69,456
15	KARNATAKA	3,774	3,92,704	10,28,410	11,28,014	11,80,525	12,27,905	12,71,149	12,18,437	12,28,799	8,07,522	11,62,038	11,86,738	11,55,547
16	KERALA	3,81,051	8,02,638	11,85,360	12,01,978	13,34,609	14,91,617	15,47,162	14,93,238	15,58,180	15,86,639	15,59,090	8,72,686	9,23,871
17	LADAKH	1,418	1,511	2,239	2,305	2,288	2,266	2,540	2,625	2,619	2,624	2,647	2,582	1,697
18	LAKSHADWEEP	-	-	-	767	316	336	400	418	406	-	-	409	362
19	MADHYA PRADESH	1,338	4,61,934	9,64,901	11,96,339	15,29,282	16,19,528	16,19,702	16,81,142	17,00,801	17,34,384	16,87,352	16,29,620	13,65,747
20	MAHARASHTRA	3,42,199	7,29,190	11,85,798	15,65,991	18,55,076	21,11,749	21,21,547	17,81,535	20,90,452	21,34,451	20,19,063	17,08,437	14,51,422
21	MANIPUR	12,110	11,826	42,695	1,45,187	2,47,395	1,90,686	1,93,534	1,53,871	1,47,631	1,49,610	1,96,985	1,97,905	-
22	MEGHALAYA	4,442	13,280	34,966	60,284	1,03,028	1,12,925	1,15,822	1,16,258	1,22,433	1,20,188	22,969	12,917	3,906
23	MIZORAM	5,812	11,894	16,990	18,808	52,154	56,230	63,009	37,765	39,432	36,633	32,350	32,645	11,142
24	NAGALAND	13,892	43,221	82,978	98,323	1,01,070	1,04,052	1,04,498	92,492	1,04,563	1,05,739	96,698	1,03,703	61,664
25	ODISHA	1,28,913	7,20,455	6,41,143	5,74,808	5,33,792	6,02,836	6,21,708	7,27,859	7,85,955	8,02,586	8,10,285	4,94,892	5,47,384
26	PUDUCHERRY	1,531	2,034	3,386	3,601	3,953	4,133	4,077	4,048	4,066	4,063	4,052	3,973	-
27	PUNJAB	7	3	14	26	217	707	780	1,002	1,097	1,159	999	2	287
28	RAJASTHAN	14,130	13,13,436	16,38,212	16,61,785	19,57,100	21,93,679	23,50,518	24,37,041	24,87,981	25,59,329	25,48,643	17,47,369	16,63,721
29	SIKKIM	-	345	523	310	849	962	1,283	1,613	1,706	1,722	1,626	521	436
30	TAMIL NADU	5,28,748	7,46,422	8,56,947	9,25,402	13,11,186	13,72,435	10,30,319	10,38,531	10,16,922	10,04,422	8,32,510	4,92,824	4,60,831
31	TELANGANA	5,49,624	8,88,858	9,66,068	9,13,391	9,82,182	10,22,303	10,27,452	10,24,238	10,39,467	10,43,313	10,23,960	9,38,237	8,54,628

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32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1,339	2,264	2,882	2,925	3,041	1,926	1,995	2,041	1,685	2,531	2,855	2,875	2,638
33	TRIPURA	27,350	34,330	36,280	35,655	40,359	44,447	47,332	42,482	43,323	44,366	51,343	50,963	45,904
34	UTTAR PRADESH	17,56,165	24,47,296	29,29,679	32,10,817	39,30,897	41,30,327	43,61,837	46,29,634	46,87,823	47,35,438	47,17,706	30,35,941	28,72,878
35	UTTARAKHAND	64,675	84,068	1,05,372	1,15,674	1,30,903	1,44,383	1,49,165	1,48,088	1,56,101	1,59,051	1,59,019	1,13,393	1,20,589
36	WEST BENGAL	-	-	-	-	-	-	-	3,84,800	6,71,423	8,60,138	8,76,785	8,17,525	7,86,687
	Grand Total	62,66,523	1,30,84,565	1,70,34,984	1,89,83,583	2,22,54,604	2,37,96,563	2,41,61,100	2,43,54,631	2,53,46,610	2,54,60,265	2,54,78,428	1,99,70,407	1,82,67,355
